GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2671 ANSWERED ON:28.08.2012 REBATE ON HIGH SPEED DIESEL TO FISHERMEN Mahtab Shri Bhartruhari;Pathak Shri Harin;Patil Shri C. R.

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government has provided a rebate on High Speed Diesel (HSD) to fishermen for use of mechanised fishing vessels;

(b) if so, the details of such rebate provided to the fishermen of the country during each of the last three years and the current year, State-wise;

(c) whether the Government has received any complaints regarding denial of such rebate on HSD to fishermen from various States during the said period;

(d) if so, the details thereof and the reasons therefor alongwith the action taken on such complaints, State-wise; and

(e) the other corrective steps taken/being taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a) and (b) : Yes, Madam. Department of Animal Husbandry, Dairying & Fisheries, Ministry of Agriculture, under the Centrally Sponsored Scheme (CSS) on Development of Marine Fisheries, Infrastructure and Post Harvest Operations, during the financial year 2009-2010 had provided a sum of ?749.0 lakh for rebate on HSD oil used by the mechanized fishing vessels. This released amount comprises 300 lakh each to Tamil Nadu and Kamataka and the remaining ?149 lakh to Andhra Pradesh. No funds have been released from the financial year 2010-2011 onwards including the current financial year (2012-2013), as the State Governments and Union Territories have not submitted any proposals in this regard.

(c) to (e) : Yes, Madam. The main demands of some coastal States is to (i) extend the benefit of the scheme to all bonafide fishermen, irrespective of Above Poverty Line (APL) or Below Poverty Line (BPL), (ii) extend the subsidy to all vessels registered irrespective of the year of registration and (iii) remove the ceiling of 500 litres per vessel per active fishing month. The demands were examined in consultation with the Ministry of Finance and restoration of the diesel subsidy to all categories of mechanized fishing vessels under the CSS has not been supported.